

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3247
TO BE ANSWERED ON 09.08.2021**

ILLEGAL PLACEMENT AGENCIES

3247. SHRIMATI SUPRIYA SULE:

SHRI KULDEEP RAI SHARMA:

SHRI RATANSINH MAGANSINH RATHOD:

SHRI SUNIL DATTATRAY TATKARE:

DR. AMOL RAMSING KOLHE:

SHRI MANICKAM TAGORE B.:

DR. SUBHASH RAMRAO BHAMRE:

DR. DNV SENTHILKUMAR. S.:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of illegal placement agencies are functioning in the country particularly in the metro cities without any regulations;**
- (b) whether such illegal agencies continue to exploit minors from other States by employing them at households work and also extracting money from unemployed persons in the name of providing jobs and if so, the action taken against such illegal placement agencies and the number of persons arrested and fine collected from them during each of the last three years, State-wise;**
- (c) whether the Government had also earlier set up a Committee to examine the issue pertaining to such placement agencies; and**
- (d) if so, the recommendation of the committee and its implementation by the Government thereto?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The State/UT Governments have been advised to regulate the functioning including registration of private placement agencies. Complaints relating to such agencies are dealt by respective State Governments/UT Administration under the provisions of IPC or other prevailing Acts under which such establishments are registered.

Contd..2/-

Committees had been constituted from time to time on the issues pertaining to private placement agencies and Ministry had issued advisories to State Governments that the States may take all necessary steps to protect the interest of workers by regulating the conduct of private placement agencies.

Central Government has launched National Career Service Portal (NCSP) and many State Governments have also launched online job portals so that job-seekers can connect with the employers and vice-versa free of cost. Central Government is also assisting State Governments to modernize employment exchanges for providing employment services to job seekers.
